

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 3<sup>rd</sup> November, 2018

No.HC.VII-167 (Pt.-IV)/2014/6302/A.### Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in a two days training programme on "Judicial Magistrate and Human Rights: Issues and Challenges", scheduled to be held on **November 17 – 18, 2018 in the Indian Law Institute, New Delhi**

Sl. No.	Name & Designation	Contact Details
1.	Shri Ashraf Ahmed Choudhury, Munsiff-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Bijni	Mob. No. 98646-20425 e-mail: <a href="mailto:aachoudhury.ghy1@gmail.com">aachoudhury.ghy1@gmail.com</a> <a href="mailto:chirang.session@gmail.com">chirang.session@gmail.com</a>
2.	Smti Anne Baruah, Munsiff-cum- Judicial Magistrate, 1 <sup>st</sup> Class, Kamrup, Amingaon	Mob. No. 91270-53830 e-mail: <a href="mailto:bbaruah30@rediffmail.com">bbaruah30@rediffmail.com</a> <a href="mailto:dj-kamruprural@gov.in">dj-kamruprural@gov.in</a> <a href="mailto:kamruprural.session@gmail.com">kamruprural.session@gmail.com</a>
3.	Smti Talat Nasrat Jabin, Judicial Magistrate, 1 <sup>st</sup> Class, Dibrugarh	Mob. No. 97061-11402 e-mail: <a href="mailto:talatnasratjabin@yahoo.in">talatnasratjabin@yahoo.in</a> <a href="mailto:dj-dibrugarh@nic.in">dj-dibrugarh@nic.in</a> <a href="mailto:dibrugarh.session@gmail.com">dibrugarh.session@gmail.com</a>

The Officers are to attend the programme accordingly.

By order,  
Sd/- Dhrupad Kashyap Das  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-IV)/2014/6303 - 6316/A dated 03.11.2018

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.


The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) They will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Registrar (Vig. /Admn.), Gauhati High Court, Guwahati.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, **Kamrup (Amingaon) / Dibrugarh / Chirang, Kajalgaon**. *He / she is requested to inform the nominated participant of his / her respective District accordingly.*
6. Shri Dilip Kumar, IAS, Joint Secretary, National Human Rights Commission, New Delhi.
7. Shri Shreenibas Chandra Prusty, Registrar, Indian Law Institute, New Delhi
8. Dr. A.K. Verma, Deputy Registrar, Indian Law Institute, New Delhi.
9. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati
10. Shri Ashraf Ahmed Choudhury, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Bijni, Chirang.
11. Smti Anne Baruah, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Kamrup, Amingaon
12. Smti Talat Nasrat Jabín, Judicial Magistrate, 1<sup>st</sup> Class, Dibrugarh

It is for information of the nominated participants that the programme is being organized by the Indian Law Institute in collaboration with National Human Rights Commission (NHRC). The details of the programme *will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice')* as soon as the same is received by this Registry.

13. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.
14. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

  
Registrar (Judicial)